

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 303
(IB)-1744(ND)2019
New IA-4723/2023, New IA-4756/2023

IN THE MATTER OF:

Canara Bank ... **Applicant/Petitioner**

Versus

M/s. Bulland Buildtech Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 06.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Sr. Adv. Shamit S. Mukherjee, Adv. Shikhar Garg, Adv. Shubham Raghuwanshi in IA No. 4723/23 and IA No. 4756/2023

For the RP : Adv. Adya Singh

For GNoida Authority : Adv. U N Singh

ORDER

IA-4723/2023 & IA-4756/2023: List the matters on 13.09.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)